NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2011 CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Smt. Akula Nagalaxmi

V/s

M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

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S. No. NAME	DESIGNATION	SIGNATURE
1 Zusin Behrakarlin	Aduch	SIGNATURE
2 Gan Shal Raikal	Adule	an
3) Advisor Medi } -	Adrifi R-6	

<u>Common Order</u> <u>CP No.45/111A/ CLB/MB//MAH/2011</u> <u>CP No. 46/634A/CLB/MB/MAH/2014</u>

Petitioner Counsel is absent but he has sent a letter for an adjournment. As the time for hearing is extended with an observation that parties are not supposed to send letters for adjournment, if the Counsel is not in a position to argue the matter, the parties should come and seek adjournment before this Bench.

List this matter for hearing on 23.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)